

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.172

TO BE ANSWERED ON FRIDAY THE 2ND FEBRUARY, 2018
MAGHA 13, 1939 (SAKA)

GST REBATE ON DIGITAL PAYMENTS

172. SHRI RAJAN VICHARE:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to provide rebate on Goods and Services Tax (GST) for promoting digital payments and if so, the details thereof;
- (b) whether the said benefit is provided exclusively to consumers only and if so, the details thereof;
- (c) whether the wholesalers and the retailers are also likely to be provided benefits of the said rebate; and
- (d) if so, the details of the minimum and maximum percentage of rebate likely to be fixed in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a): An agenda note proposing certain concession in GST rate on supplies made to end consumers, to promote digital transactions, was placed before the GST Council in the meetings held on 10.11.2017 and 18.01.2018. However, the same has not been recommended by the GST Council so far.

(b), (c) and (d): Does not arise in view of (a) above.
